## Telecom Regulatory Authority of India <u>B&CS Division</u>

## Press Release No. 120/2006

#### November 30, 2006

# Subject: Corrections reported by some Broadcasters regarding the Maximum Retail Price as per TRAI's Tariff Order for CAS notified areas.

TRAI had issued press releases on 15/10/06, 25/10/06 and 14.11.2006 placing the details of Maximum Retail Prices fixed by the broadcasters in respect of CAS areas on the basis of the reporting done by them in terms of clause 7 (ii) of the Tariff Order of 31/8/2006. The list placed on the website currently contains details of 13 broadcasters. Subsequently, the Authority was informed that some of the pay channels listed in the website are not pay channels in some of the notified areas. The issue was accordingly taken up with the broadcasters and the broadcasters have now indicated the correct position in respect of these identified channels. The changes reported so far is in respect of the following channels:-

Name of the Channel and	Status as	reported	Status as reported now
Broadcaster	earlier		
M/s Raj Television Network	Pay Channel	in all	Pay channel in Delhi,
Raj TV, Raj Digital, Vissa TV	notified areas		Mumbai and Kolkata, but
			FTA in Chennai

A corrected and updated list has been placed on TRAI's website <u>www.trai.gov.in</u>

## Contact address for any clarification:

Shri Rakesh Kacker, Advisor (B&CS-I), Tel. No. 26713291, Fax No. 26713442 and E.mail id: <u>rakesh.kacker@gmail.com</u> or Shri R.N. Choubey, Advisor (B&CS-II), Tel.No. 26171509, Fax No. 26713442 and E.mail id: <u>rnchoubey@rediffmail.com</u>